

gers at Pathankot station in 1958-59 was 12,92,899 and 12,26,982 respectively.

T.B. Isolation Beds in Punjab

1292. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether the Punjab Government have drawn any amount so far from Rs. 70,000 allotted for the establishment of T.B. isolation beds; and

(b) if so, what is the amount drawn?

The Minister of Health (Shri Kar-markar): (a) and (b). No specific allocation of funds has been made to the Government of Punjab for the establishment of T.B. Isolation beds during 1959-60. The establishment of 55 T.B. Isolation beds in Punjab during 1959-60 has been approved and the State Government will receive a Central subsidy of 50 per cent. of the non-recurring expenditure incurred, limited to a maximum of Rs. 1,250 per bed. A sum of Rs. 44.96 lakhs has been tentatively allocated to the Government of Punjab for the year 1959-60 for a group of schemes including the scheme of establishment of T.B. Isolation beds and the same is made available in monthly instalments as ways and means advances.

Ferozepur Division

1293. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) the number of new Stations proposed to be constructed next year in the Ferozepore Division in place of old Stations;

(b) whether there is any scheme with the Railway Ministry to change the names and locations of such existing Stations as are far off or remote from important villages; and

(c) if so, the names of those Stations?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The names of the stations where new

station buildings are proposed to be constructed during 1960-61 are as under:—

Dudwindi, Govindgarh, Khokhar, Rure Asal, Jagatpur, Panch Rukhi, Machhrowal, Paror and Dodh.

(b) No, Sir.

(c) Does not arise in view of reply to part (b) above.

Fruit Preservation Industry in Punjab

1294. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount allotted to Punjab during the First Five Year Plan period for the development of fruit preservation industry; and

(b) the amount of money allotted to Punjab so far during the Second Five Year Plan period for this purpose?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Nil.

(b) Rs. 70,000.

Provident Fund Benefits for Madras Port Trust Workers

1295. **Shri Anthony Pillai:** Will the Minister of Transport and Communications be pleased to state:

(a) how many temporary workers have been granted Provident Fund benefits by the Madras Port Trust under Government's decision on Choudhury's Report; and

(b) whether workers designated as casual but employed in occupations other than on project work and cargo handling have also been granted Provident Fund benefits under the said decision?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 115.

(b) Casual workers are not eligible to receive Provident Fund benefits.

Village Panchayat Road Scheme in Punjab

1296. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1237 on the 21st August, 1959 and state:

(a) whether the modified proposals regarding construction of roads under Village Panchayat Road Scheme have since been received from the State of Punjab and approved; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

Hospital Under Ministry of Health

1297. **Shri Ram Krishan Gupta:** Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1498 on the 25th August, 1959 and state at what stage is the proposal to constitute non-official Advisory Committee for the hospitals directly administered by the Ministry of Health?

The Minister of Health (Shri Karmarkar): The matter is still under consideration.

Regional and State Water Sewage Boards

1298. { **Shri Ram Krishan Gupta:**
Shri D. C. Sharma:
Shri Madhusudan Rao:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 378 on the 12th August, 1959 and state:

(a) whether Government have since received replies from the State Governments regarding the setting up of Regional and State Water Sewage Board;

(b) if so, the nature of replies received; and

(c) the nature of steps taken or proposed to be taken to set up these Boards?

The Minister of Health (Shri Karmarkar): (a) Replies from the State Governments of Assam, Andhra Pradesh, Bombay, Bihar, Kerala, Madras, Madhya Pradesh, Mysore, Orissa, Punjab, and Administrations of Andaman and Nicobar Islands, Delhi, Himachal Pradesh, Laccadive, Minicoy and Amindivi Islands, Manipur and Tripura have been received.

(b) A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 14.]

(c) The matter is still under consideration.

Telephone Tariff Revision Committee

1299. { **Shri Ram Krishan Gupta:**
Shri A. M. Tariq:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1235 on the 21st August, 1959 and state:

(a) whether Government have since considered the recommendations of the Telephone Tariff Revision Committee; and

(b) if so, the result thereof?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) The decisions of Government are being finalised.

(b) A statement will be laid on the Table of the Sabha soon after the decisions are finalised.

Damodar Valley Corporation Act

1300. **Shri Ram Krishan Gupta:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 352 on the 7th August, 1959 and state: